

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6200
ANSWERED ON:06.05.2013
COMPENSATION TO FARMERS IN BORDER AREAS
Ghubaya Shri Sher Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the farmers settled near the western border areas of Rajasthan and Punjab have demanded compensation for the loss of their farmlands and low output of crops due to strict terms and conditions imposed by the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard including policies, if any, proposed to be formulated for redressal of grievances of farmers regarding growing of crops?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): No compensation has been demanded by farmers settled near the Western border areas of Rajasthan and Punjab from Army except for 'OP PARAKRAM' and routine training exercises.
- (c) As per our policy, compensation is paid only when land is occupied by the Armed Forces or farmer is deprived of cultivating his land for operational reasons.